WRITTEN ANSWERS TO QUETIONS

WORKING OF NATIONAL LIBRARIES

*65. SHRI M.K. MOHTA : SHRI SUNDAR MANI PATEL : SHRI K. P. SINGH DEO : SHKI LOKANATH MISRA : SHRI CHANDRAMOULI JAGARLAMUDI :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether attention of Government has been drawn to a report in the Times of India of 15th May, 1972, stating that working of the National Libraries has deteriorated considerably during the recent past; and

(b) if so, whether Government have studied the working of the National Libraries in the light of this press report if so, the action taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI D. P. YADAV): (a) Yes, Sir. But the caption of the article in question is "Working of the National Library of deteriorates".

(b) The Government is seized of all the matters mentioned in the Press Report. The working of the National Library, Calcutta has been studied by a high-powered Committee set up by Government under Chairmanship of Dr. V. S. Jha. Detailed Plan schemes have been formulated on the basis of the recommendations of this Committee for implementation during the current Plan period. Some of these schemes have already sanctioned and are being implemented. The remaining schemes are being processed and will be put into operation shortly. With the implementation of all these schemes, the appointment of the Director and the setting up of an autonomous Board of Management, it is hoped that ihe Library will function more efficiently.

COST OF PRCOUCTION OF AGRI-CULTURE PRODUCTS

*66. SARIMATI PRATIBHA SINGH :

SHRI KALI MUKHERJEE :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether cost of production in respect of different agricultural products has lately been worked out with a view to precisely determining the actual income earned by agriculturists for evolving a procedure to ensure that agricultural income is subjected to taxation evenly with nonagricultural income;

(b) the cost of production per quintal so worked out in respect of different agricultural products; and

(c) the extent of profit assured to the farmers in respect af each agricultural product under the present system ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) to (c) There is no provision at present in the Income tax Act, 1961, to subject agricultural income to tax. The question of evolving procedure to ensure that agricultural income is subjected to tax evenly with non-agricultural income, therefore, does not arise so far as the present Income-tax Act is concerned.

However, a Scheme under which data on cost of production of principal crops grown in different States are being collected to meet the needs of price policy has been initiated recently. These data may be used for some other purposes also as and when available.

ALLOTMENT OF RESIDENTIAL HOUSES TO GOVERNMENT SERVANTS

*67. SHRI KOTA PUNNAIAH : SHRI CHANDRA SHEKHAR : SHRI KRISHAN KANT : SHRI D. P. SINGH :